

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 6

C.A.(CAA)/16(CH)2024
(1st Motion)

IN THE MATTER OF

Bandey Ideal Products Ltd.

...

Transferor Company

With

Bandey Impex Pvt. Ltd.

...

Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 03.05.2024

CORAM:

**SHRI. SUBRATA KUMAR DASH,
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Nahush Jain, Advocate

ORDER

Heard the submissions made by the learned counsel for the petitioner. This is an amalgamation between a public limited company as well as private limited company, therefore, let this matter be posted to next week. Let the matter be posted to 10.05.2024 in the supplementary list.

Sd/-

**(SUBRATA KUMAR DASH)
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**